

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.521
ANSWERED ON 25.07.2024**

VARYING ELECTRICITY BILL IN STATES

521 SHRI K E PRAKASH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Ministry of Power has any proposal for implementing same electricity bill across the country;**
- (b) if so, the initiatives taken in this regard and the reasons for its implementation; and**
- (c) if not, the initiatives taken/being taken for varying electricity bill from State to State which would affect industry and trade?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c): As per the provisions of the Electricity Act, 2003, the State Electricity Regulatory Commission determines the electricity tariff for retail sale of electricity to end consumers. Section 61 of the Electricity Act, 2003 and the Tariff Policy provide the guiding principles for determination of tariff.

At present there is no proposal to implement uniform electricity pricing throughout the country. However, Government is promoting competition through Power Exchanges. Uniform tariff is discovered on the Power Exchange for a specific time block of the day. Accordingly, to this extent, for the power procured by the distribution utilities from Power Exchanges the price of electricity remains uniform, except in case of market splitting.
